

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/92/2021

Date : 09.10.2021

I

Following Judicial officers in the Senior Civil Judge Cadre, who have been appointed as **Principal Magistrate, Juvenile Justice Board** shown against their names in the column No.4 vide Government Order No. F 22(7)(4)/बा.अ.वि/प्रि मजिस्ट्रेट नियुक्ति/ 2021/42782 dated 09.10.2021 are hereby relieved to join their new assignments:-

S. NO	NAME OF OFFICER SARVA SHRI/MS	PRESENT POST	PROPOSED PLACE OF POSTING	VICE
1	2	3	4	5
1.	JITENDRA GOYAL	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SANCHORE, JALORE	PRINCIPAL MAGISTRATE, JJB, RAJSAMAND	Vacant
2.	DIMPLE JANDEL	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, NASIRABAD, AJMER	PRINCIPAL MAGISTRATE, JJB, BUNDI	Vacant
3.	RAJENDRA SAHU	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE(RENT TRIBUNAL), BIKANER	PRINCIPAL MAGISTRATE, JJB, JHUNJHUNU	Vacant

II

Consequent upon ad-hoc promotion of following Judicial officers from Civil Judge Cadre to Senior Civil Judge Cadre vide Govt. Order No.F.19(1)Nyay/2010 dated 05.10.2021 and who have been appointed/ posted as **Principal Magistrate, Juvenile Justice Board** shown against their names in Column No.4, vide Government Order No. F 22(7)(4)/बा.अ.वि/प्रि मजिस्ट्रेट नियुक्ति/ 2021/42782 dated 09.10.2021, are hereby relieved to join their new assignment at the earliest:-

S. NO	NAME OF OFFICER SARVA SHRI/MS	PRESENT POST	PROPOSED PLACE OF POSTING	VICE
1	2	3	4	5
1.	SAJID HUSSAIN CHHIPA	CIVIL JUDGE AND JUDICIAL MAGISTRATE, TIBBI, HANUMANGARH	PRINCIPAL MAGISTRATE, JJB, HANUMANGARH	Vacant
2.	NAVEEN RATNU	CIVIL JUDGE AND JUDICIAL MAGISTRATE, CHOUHTAN, BALOTRA	PRINCIPAL MAGISTRATE, JJB, BARMER, BALOTRA	Vacant
3.	ANOOP KUMAR	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, GANGANAGAR	PRINCIPAL MAGISTRATE, JJB, GANGANAGAR	Vacant
4.	DHARMENDAR SINGH JAKHAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, TONK	PRINCIPAL MAGISTRATE, JJB, TONK	Vacant
5.	LOCHAN KHIDIYA DEVAL	CIVIL JUDGE AND JUDICIAL MAGISTRATE, MAVLI, UDAIPUR	PRINCIPAL MAGISTRATE, JJB, BHILWARA	Vacant
6.	BHARTI PANWAR	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT, CHITTORGARH	PRINCIPAL MAGISTRATE, JJB, NAGAUR, MERTA	Vacant

7.	INSAF KHAN	CIVIL JUDGE AND JUDICIAL MAGISTRATE (NORTH), AJMER	PRINCIPAL MAGISTRATE, JJB, JAISALMER	Vacant
8.	DEEPIKA SINGH	CIVIL JUDGE AND JUDICIAL MAGISTRATE, KOTPUTLI, JAIPUR DISTRICT	PRINCIPAL MAGISTRATE, JJB, ALWAR	Vacant
9.	AJEET SINGH RATHORE	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SAMBHAR, JAIPUR DISTRICT	PRINCIPAL MAGISTRATE, JJB, PALI	Vacant
10.	RAJNI KUMAWAT	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO. 2, AJMER	PRINCIPAL MAGISTRATE, JJB, CHITTORGARH	Vacant

Note:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

BY ORDER


REGISTRAR GENERAL

No.Esst.B2(v)1/2021/3166

Date : 09.10.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Posts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015. (Along with copy of Govt. Promotion Order No. F19(1)Nyay/2010 dated 05.10.2021 to Concerned officers only).
12. The Director, Rajasthan State Judicial Academy, Jodhpur with the request to serve/circulate the copy of this order to the concerned RJS Trainee officers.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL